## NATIONAL COMPANY LAW TRIBUNAL CHENNAI BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/12/2016AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

COMPANY APPLICATION NO.

**PETITION NUMBER** 

: TCP/101/2016

NAME OF THE PETITIONER(S)

: Vis-Ram Financial Services Private Limited

NAME OF THE RESPONDENT(S)

: Metafilms (India) Limited & 33 others

UNDER SECTION

: 111, 111A, 235(2), 397/398

S.No. Name (in Capital)

Represented by

Signature

H. Karthile Seshadri coursel for G. Serdharkon respondent 1-31×33

## **ORDER**

Counsel for petitioner absent. Shri G Sudhakar, counsel for respondent R1 to R31 & R33 present. Counsel for petitioner made a representation to this Bench on 20.12.2016 that due to some inconvenience he would not be able to argue in the matter today and he requested to post this matter to any other date convenient to the Bench. Today counsel for respondents prayed time to file certain documents. He is directed to serve copies of the said documents to the other side in advance. The matter is posted for hearing. Put up on 05.01.2017 at 10.30 A.M.

(Ch. Md. Sharief Tarig) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)